

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT**PROCEEDINGS OF****Civil Appeal No(s). 4655-4656/2025****MAHIMA MISHRA @ KANTIKA MISHRA****Appellant(s)****VERSUS****RAJASTHAN STATE ROAD TRANSPORT CORPORATION****Respondent(s)****IA No. 66896/2025 - EXEMPTION FROM FILING O.T.****IA No. 66897/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES****Date : 23-08-2026****PRESENT :****HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
MS. MUKTA GUPTA, SENIOR ADVOCATE
MR. REEPAK KANSAL, ADVOCATE****For Appellant(s) : Ms. Bhavana Duhoon , AOR
Mr. Arjun Sagar, Adv.****For Respondent(s) :****Mr. B S Rajesh Agrajit, Adv.
Ms. Jyoti Rana, Adv.
Ms. Priya Nagar, Adv.
Mrs. Smriti Singh, Adv.
Mr. Siddharth Goswami, Adv.
Ms. Shambhavi Jaiswal, Adv.
Mr. Satya Veer Singh, AOR****A W A R D**

- 1. Parties have not reached to any settlement.**
- 2. Post the matters before the regular Court after
four weeks.**

Signature Not Verified
Digitally signed by
NISHA KHULBEY
Date: 2026.08.24
17:11:01 IST
Reason: 

**(NISHA KHULBEY)
COURT MASTER(SH)****(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)**